

General Order No. 35/2019

Kishanganj: Dated 19.08.2019

In light of the Hon'ble High Court's Notification No. 259A, dated 23.07.2019; Sri Sujeet Kumar Singh, Additional District & Sessions Judge has joined in this Judgeship on 16.08.2019 as 2nd Addl. District & Sessions Judge-cum-Special Judge Excise Act, Kishanganj and he is senior to Sri Krishna Pratap Singh, the Additional District & Sessions Judge-1st-cum-Special Judge POCSO Act-cum-Special Judge SC/ST Act-cum-Special Judge Drugs & Cosmetics Act, Kishanganj. Hence, Sri Sujeet Kumar Singh is designated as the Additional District & Sessions Judge - 1st-cum-Special Judge POCSO Act-cum-Special Judge SC/ST Act-cum-Special Judge Drugs & Cosmetics Act, Kishanganj and Sri Krishna Pratap Singh is designated as the Additional District & Sessions Judge- 2nd-cum-Special Judge Excise Act, Kishanganj in view of Hon'ble Court's letter No. 5539-78/XVIII-1/92 dated 28.04.1995.

Communicate to all concerned.

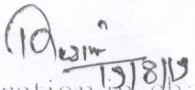
Sd./-

District & Sessions Judge,
Kishanganj

Office of the District and Sessions Judge, Kishanganj

Memo No. 1875-81, dated 19.08.2019

Copy forwarded to Sri Krishna Pratap Singh, Additional District & Sessions Judge-1st-cum-Special Judge POCSO Act-cum-Special Judge SC/ST Act-cum-Special Judge Drugs & Cosmetics Act, Kishanganj / Sri Sujeet Kumar Singh, Additional District & Sessions Judge- 2nd-cum-Special Judge Excise Act, Kishanganj/ the D. D. O./ the Secretary, District Bar Association, Kishanganj/ the Secretary, Bar Association, Kishanganj/the System Officer, Civil Courts, Kishanganj/the Nazarat, Civil Courts, Kishanganj for their information and needful.


Administration in-charge,
Civil Courts, Kishanganj